

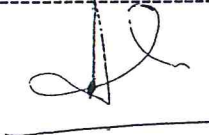
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/62/2017
NAME OF THE PETITIONER(S) : ABRAHAM REJI & 1
NAME OF THE RESPONDENT(S) : MEENACHIL HOTELS & RESORTS
PVT.LTD.&140THS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
①	Amal J. Dain	Counsel for R 1, 2, 3, 7, 8 and 9.	
2	Heeme Sriarivaran	Counsel for Petitioner	Heeme

ORDER

Counsels for both the parties are present. Counsel for R1 to R3 and R7 to R9 is present and filed short reply in relation to the admission of the petition. Counsel for the Petitioner prayed for time to file rejoinder to the same. Counsel for the Petitioner submitted that private notice has been sent to R4 to R6 and R10 to R15 and prayed for time to file the proof of the same with an affidavit. At request, time is enlarged. Put up on **20.12.2017 at 10.30 A.M.**

sd/-
MEMBER (JUDICIAL)

ghk